Name of the project 3. Amla-Pulgaon

Position

- 4. Dhulc-Nardana
- 5. Amravati-Narkher
- 6. Kolhapur-Panaji
- 7. Ghugus-Adilabad

These were not surveyed by the Ministry of Railways due to insignificant traffic prospects.

This proposal was for the conversion of MG into BG line from Parbhani to Adilabad and extension of new line to Ghugus. This was surveyed by Ministry of Railways but not found financially viable.

- 8. Restoration of Miraj-Sangli Rail Link and providing chord line between Nandre and New Sangli.
- Purli Vaimath into BG line.

It has been approved as new work from 1989-81.

9. Conversion of Manmad-Aurangabad- It is an approved work and Phase I from Manmad to Aurangabad is in progress

मध्य प्रदेश में डाकुग्रों का खतरा

1004. श्री कालीबरण शर्मा : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या मध्य प्रदेश के भिन्ड और दितया जिलो में डाकुग्रों का खतरा है ; 🛔
- (ख) यदि हा, तो इस सम्बन्ध में क्या उप-चारात्मक उपाय किए जा रहे हैं ;
- (ग) क्या डाकुग्रों के खतरे को समूल नष्ट करने के लिए 1972 में डाक्यों के समर्पण के बाद कोई योजना बनाई गई थी ;
- (घ) यदि हा, तो तत्सम्बन्धी ब्योरा क्या है तथा उस पर क्या कार्यवाही की गई है; श्रौर
- (इ.) क्या इस समस्य। के स्थायी समाधान कोई त्रियान्वित किया लिए कार्यक्रम जायेगा ?

गृह मंत्रालय में राज्य मंत्री (श्री योगन्द्र मकवाना) : (क[.]) से (ङ) । ग्रपेक्षित सूचना सरकार से एकत्र की जा रही है ग्रीर प्राप्त होने पर तुरन्त सदन के पटल पर रखदी जायेगी।

Import Licence for Cardboard Matchbox Making Machinery

1005. SHRI K. RAMAMURTHY: Will the Minister of INDUSTRY be pleased to state:

(a) whether the small scale handmade match sector in Sivakasi applied for an import licence worth

- Rs. 1 crore for getting a cardboard matchbox making machinery abroad; and
 - (b) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) No, Sir.

However, one application was recently received from a medium-scale industrial unit at Sivakasi for the import of special offset printing machine, for printing match labels, valued at about Rs. 60 lakhs.

(b) The above-mentioned application is under consideration of Government.

Inclusion of Tribal Development in: Concurrent List

1006, SHRI ARJUN SETHI: Will the Minister of HOME **AFFAIRS** pleased to state:

- (a) whether Government propose. to include the Tribal Development in. the Concurrent List;
- (b) whether any opinion of the States have also been obtained in thisregard; and
 - (c) if so, the details thereof?